

1	2	3	4
12.	Chandigarh	1177 (till December)	N.A.
13.	Andhra Pradesh	N.A	Rs. 1,40,000 (till December)
14.	Maharashtra	N.A	Rs. 5,79,925
15	Kerala	130 (till December)	N.A.

N.A.—Not available

#### Pending proposals under AYUSH

3132. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a number of proposals for assistance under various schemes of the Central Government for setting up new institutes and the strengthening of the existing ones under the AYUSH (Ayurveda, Unani, Siddha and Homoeopathy) are pending with the Central Government; and

(b) if so, the details thereof and by when each one is likely to be cleared?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Details are provided in the Statement.

#### Statement

*Factual position of 22 number of proposals for strengthening of the existing AYUSH institutes*

#### (1) Government and Government Aided Colleges

Sl.No.	College/Institution	Details
1	2	3
1	A.L. Government Ayurveda Medical College, Warrangal, Andhra Pradesh	The proposal was received on 13.07.2009 for Rs. 360.00 lakhs under UG Component and will be considered in the next Screening Committee.
2	NPA Government Ayurveda Medical College, Raipur, Chhattisgarh	The proposal was incomplete, UCs are pending it was for Rs. 225.00 lakhs under Model Component and will be considered in the next Screening Committee.
3	Government Ayurveda Medical College, Thiruvananthapuram, Kerala	The proposal was received on 3.07.2009 for Rs. 325.00 lakhs under Model Component and will be considered in the next Screening Committee.

1	2	3
4	Seth Chandanmal Mutha Aryangla Vaidyak Mahavidyalaya, Satara, Maharashtra	The proposal was received on 03.07.2009 for Rs. 90.00 lakhs under UG Component and will be considered in the next Screening Committee.
5	Gurukul Kangri Rajkiya Ayurved College, Haridwar, Uttarakhand	The proposal was received on 03.07.2009 for Rs 138.00 lakhs under UG Component and will be considered in the next Screening Committee.
6	Rishikul Government Ayurveda Medical College and Hospital, Haridwar	The proposal was received on 30.06.2009 for Rs. 300.00 lakhs under Add on (Nursing College) Component and will be considered in the next Screening Committee.
<b>(2) Private Colleges</b>		
1	White Memorial Medical College, Attoor, Kanyakumari, Tamil Nadu	The assistance to private institution can be provided through scheduled banks. The proposal are pending for the appraisal by the scheduled banks.
2	Maharashtra Homoeopathic Foundation Homoeopathic Mahavidyalaya, Sangamner, Maharashtra	-do-
3	Ayurveda Mahavidyalaya Rugnalaya, Pusad, Yeotmal, Maharashtra	-do-
4	Ayurved Medical College and Hospital, Dhule Road, Jalgaon, Maharashtra	-do-
5	Desh Bhagat Ayurvedic College and Hospital, Gobindgarh, Punjab	-do-
6	D.M.M. Ayurved College, Yeotmal, Maharashtra	-do-
7	Y.M.T. Ayurveda Medical College, Mumbai, Maharashtra	-do-
8	Vasant Dada Patil Ayurved Medical College, Sangli, Maharashtra	-do-
9	Fr. Mullar Homoeopathic Medical College, Mangalore, Karnataka	-do-

1	2	3
10	Shivang Homoeo Medical College, Bhopal	The assistance to private institution can be provided through scheduled banks. The proposal are pending for the appraisal by the scheduled banks.
11	SGM Ayurveda Medical College and Hospital, Saheri, Ghazipur	-do-
12	Shri Mahavir Medical College of Yogic Sciences and Research, Paras Nagar, Durg	-do-
13	SGM Unani medical College and Hospital, Saheri, Ghazipur	-do-
14	Ayurveda Seva Samitee, Yeotmal	-do-
15	Dr. V.V. Patil Foundation Ahamadnagar, Ayurveda College and Shri Eknath Rugnalaya, Ahmednagar	-do-
16	Ashtang Ayurveda Mahavidyalaya, Pune	-do-

From records, it appears that no proposal for assistance to new institution is pending in the Department.

#### Female foeticide

†3133. DR. PRABHA THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there has been decrease in cases of female foeticide after the formation of stringent rules and law and if so, the State-wise and year-wise data of the last three years in this regard;

(b) the names of the States where maximum number of incidents of female foeticide being reported and the reasons therefor; and

(c) the names of the States where the percentage of females has gone down as compared to males as a result of female foeticide alongwith State-wise details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) As per the National Crime Record Bureau (NCRB), total of 86, 125 and 96 cases were reported in the country during 2005, 2006 and 2007 respectively; State/UTs wise details of cases reported are given in Statement-I. [Refer to Statement appended to answer to USQ 3130, Part (a)].

†Original notice of the question was received in Hindi.